

Release Order No. 1143/2306/2019**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE****Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**Attachment Proceedings Nos. 5118 & 5119 of 2019

Certificate No. RC 2306 of 2019

**The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India/All the Mutual Funds in India
NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 2306 of 2019** dated **June 28, 2019** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 5,38,151/- (Rupees Five Lakh Thirty-Eight Thousand One Hundred Fifty-One Only)** along with further interest, all costs, charges and expenses etc. against **Shweta Dilipkumar Soni (PAN: BHZPS3214H)** ["Defaulter"] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 9,19,603/- (Rupees Nine Lakh Nineteen Thousand Six Hundred Three only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Shweta Dilipkumar Soni (PAN: BHZPS3214H)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**
6. **This is without prejudice to any other order of attachment or freeze by the competent authority under any law.**

Given under my hand and seal at Ahmedabad this **9th** day of February 2026.



Copy to: E-mail

Shweta Dilipkumar Soni
Mail ID : soni.sanjay444@gmail.com

Pooja Dhingra
Recovery Officer
पूजा ढींगरा / Pooja Dhingra
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
Ahmedabad / Ahmedabad